

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE,  
PC ACT, CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI  
Office of the Chairman: Election Committee (CDCBA Election- 2024), RACC, Delhi.

CORRIGENDUM

In partial modification of Notice no. 11159-11165-D/CDCBA Election-2024/RADC/2024 dated 18.09.2024, it is hereby clarified that date in Serial No. 6 under "Instructions for the Declarants" at page 2 of the aforesaid Notice dated 18.09.2024, shall be read as 31.07.2024 instead of 31.07.2023. Other contents of the aforesaid Notice would remain the same.

  
(ANIL ANTIL)

Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi

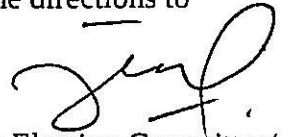
No. 11195-D - 11201 - D /CDCBA Election-2024/RADC/2024

Dated, Delhi the 20/9/24

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
3. PS to Ld. Principal District & Sessions Judge-cum-Special Judge, PC Act, CBI, RADC, N. Delhi
4. Sh. Jatan Singh, Chairman, Adhoc Committee constituted by Hon'ble High Court of Delhi, New Delhi with the request to circulate among the Members by way of publication on their website as well as notice board.
5. In-charge, R&I and Care Taking Branch, RADC with the request to display the present Corrigendum on all the Notice Boards at RADC, New Delhi.
6. The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Corrigendum on the official website of Delhi District Courts.



  
Chairman: Election Committee/  
Spl. Judge, PC Act. CBI  
(CDCBA Election- 2024)  
RADC, New Delhi